

SCHEDULE 1**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF STAKEHOLDERS OF OMSO ORIENT PRINTING MACHINES PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Person	OMSO ORIENT PRINTING MACHINES PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	17 th June 2008
3	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Goa
4	Corporate Identity Number/Limited Liability Identification Number of Corporate Person	U29244GA2008PTC005804
5	Address of the Registered office and Principal office (if any) of Corporate Person	<u>Registered Office (As per MCA Records)</u> D-1, Sesa Ghor, Patto Panaji North Goa GA 403001 IN
6	Liquidation Commencement Date of Corporate Person	30 th September 2019
7	Name, Address Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Tejas Jatin Parikh Registered Address: Flat no 1203 Vishwadeep Heights, K T Soni Marg Mahavir Nagar Kandivali West, Mumbai -400067 Maharashtra Email: tejas2704@gmail.com Registration No. IBBI/IPA-001/IP-P00004/2016-17/10012 Correspondence Address: Tejas Jatin Parikh C/o Gokhale & Sathe, Chartered Accountants 308/309 Udyog Mandir No 1, 7-C Bhagoji Keer Marg, Mahim, Mumbai – 400016 Maharashtra Telephone Number: 022 43484242
8	Last Date for submission of claims	29 th October 2019

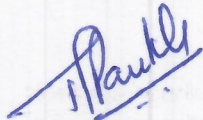
1

Notice is hereby given that the **OMSO ORIENT PRINTING MACHINES PRIVATE LIMITED** has commenced the voluntary liquidation on 30th September 2019

The stakeholders of **OMSO ORIENT PRINTING MACHINES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 29th October 2019 to the Liquidator at the correspondence address mentioned against entry No. 7.

The financial creditors shall submit their proof of their claims by electronic means only. All other creditors may submit the claims with proof in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Tejas Jatin Parikh

Liquidator

Registration Number: IBBI/IPA-001/IP-P00004/2016-17/10012

Date: 3rd October 2019

Place: Mumbai, Maharashtra